

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	CMA 28/2026	State Bank of India Vrs. Shaik Babul	Simanchal Panda	9338005621		02.07.2026	02.07.2026
			CS 05/2026	Odisha Grameen Bank Vrs. Sri Pradeep Kumar Panda & another	Ranjan Kumar Tripathy	9776078022		14.07.2026	14.07.2026
			CS 06/2026	State Bank of India Vrs. Sunil Kumar Muni	B.K.Mohaty	9437203565		15.07.2026	15.07.2026
			CS 07/2026	Union Bank of India Vrs. Rudra Engineering	Manoj Kumar Padhy	9437166871		15.07.2026	15.07.2026
			CS 08/2026	Ms Devi Krupa Soft Drinks Vrs Ms Jogeswar Beberages	Sunil Kumar Patro	9861169243		25.07.2026	25.07.2026
			IA 04/2026	Ms Devi Krupa Soft Drinks Vrs Ms Jogeswar Beberages	Sunil Kumar Patro	9861169243		25.07.2026	25.07.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Arb 04/2026	IDFC First Bank Limited Vs. JMP Construction Pvt. Ltd. & Others	Sri Ashok Kumar Sahoo & Associates			14.07.2026	14.07.2026
			Exe.19/2026	M/s. Manappuram Finance Ltd. Vs. Asutosh Singh & Another	Sri Ashok Kumar Sahoo & Associates			23.07.2026	23.07.2026
			Exe.20/2026	M/s. Manappuram Finance Ltd. Ashok Suna & Others	Sri Ashok Kumar Sahoo & Associates			23.07.2026	23.07.2026

			Exe.21/ 2026	M/s. Manappuram Finance Ltd. Sunil Pandey & Another	Sri Ashok Kumar Sahoo & Associates			23.07.2026	23.07.2026
			C.M.A.02/ 2026	Indian Overseas Bank Vs. M/s. S & K Tripathy	Sri Birendra Meher & Associates			30.07.2026	30.07.2026
			Caveat 04/2026	M/s. Jhar Mining Infra Ltd Vs. Mahanadi Coalfields Ltd	Sri Swarup Kumar Dash & Associates			30.07.2026	30.07.2026
			C.S.17/ 2026	Indian Overseas BankVs.M/s.Annapurna Trading	Sri Birendra Meher & Associates			31.07.2026	31.07.2026
			I.A.01/2026	M/s. Danish Enterprises & Others Vs. M/s. Jinadri Biri Factory &	Sri Samir Mahapatra			31.07.2026	31.07.2026
			I.A.02/2026	M/s. Jinadri Biri Factory & Another Vs. M/s. Danish Enterprises &	Mohammed Mustaq Ansari			31.07.2026	31.07.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	CS 21 of 2026	Canara Bank Bhawanipatna Branch-I Vrs. Ranjan Kumar Chhatar	Adv. For Plaintiff: Sri Manas Ranjan Mohanty	8249847459	mrmohantyadv@gmail.com	07.07.2026	06.07.2026
			CS 22 of 2026	Canara Bank Kesinga Branch Vrs. Adwitya Beverage & Food	Sri Manas Ranjan Mohanty	8249847459	mrmohantyadv@gmail.com	07.07.2026	06.07.2026
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	Ex.PComm/19/2026	Manappuram Finance Ltd. having its registered and Administrative Office Vs Satyabrata Mohapatra	Ramesh Prasad Lenka	9437183242		17/06/2026	20.06.2026
			I.A.Comm/13/2026	Manappuram Finance Ltd. registered through its authorised Signatory Vs Tapan Kumar Bhuyan	Ramesh Prasad Lenka	9437183242		17/06/2026	20.06.2026
			I.A.Comm/14/2026	Manappuram Finance Ltd. represented through its Authorised Signatory Vs Suryakanta Das	Ramesh Prasad Lenka	9437183242		17/06/2026	20.06.2026
			MS/16/ 2026	Basanta Kumar Rout Vs Balaram Swain	Ramesh Prasad Lenka	9437183242		17/06/2026	20.06.2026
			MS/17/ 2026	Canara Bank Vs Maa Tareni Traders	Girija Sankar Mohanty	9938281183		18/06/2026	20.06.2026

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	ARBP 05/2026	Jagynasini Naik -Versus- Cholamandalam Investment and Finance Co. LTD	Pratibha Naik			03.07.2026	03.07.2026
			Commercial Suit No. 38/2017	M/s Grihasti Udyog (PVT) Ltd represented through Asst. Manager Arun Kashyap -Versus- M/s Mahabinayak Enterprises represented through Sri Biraj	R.P. Pattnaik			07.07.2026	07.07.2026
			Commercial Suit No. 256/2017	State Bank of India -Versus- Preeti Ghosh	R.C. Patel			07.07.2026	07.07.2026
			Commercial Suit No. 27/2021	Shree Jagannath Enterprises -Versus- M/s Srinivasa Industries	R.C. Pradhan			07.07.2026	07.07.2026
			Commercial Suit No. 138/2022	Pawanjay Sponge Iron Limited -Versus- M/s Jagannath Trading	S. Sharma			07.07.2026	07.07.2026
			Commercial Suit No. 104/2023	State Bank of India -Versus- Dillip Kumar Lenka	P.S. Naik			07.07.2026	07.07.2026
			Exn 01/2022	M/s Bajrang Metalics Ltd. -Versus- M/s Shivom Minerals Ltd.	J.S. Chhabra			07.07.2026	07.07.2026
			Exn 02/2022	M/s Bajrang Metalics Ltd.- Versus-M/s Shivom Minerals Ltd.	J.S. Chhabra			07.07.2026	07.07.2026
			Exn 92/2026	M/s Trilok Industries -Versus- Baljeet Singh	J.S. Chhabra			13.07.2026	13.07.2026

			Exn 93/2026	M/s Trilok Industries -Versus- M/s Akshay Jain	J.S. Chhabra			13.07.2026	13.07.2026
			C.S. 14/2026	Sanyasi Panda -Versus- Sanjay Swain	U.K. Pandey			13.07.2026	13.07.2026
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	IA.365/ 2026	M/S ONE HOME REAL ESTATE PROPERTY DEVELOPERS VRS ZAIDALI KHAN	D.P. MOHAPATRA	9658580975	deviprasadmohapatra14@gmail.com	01.07.2026	01.07.2026
			.EXN.287/2026	M/s Grewal Associates Pvt. Ltd Vs M/s Resurgent Power Projects Ltd	Rajesh Ranjan Rana	9437451773	rajeshrana@yahoo.co.in	08.07.2026	08.07.2026
			CS.120/ 2026	O.G.B Vs Basanti Hotel & others	P.K. Pattanaik	9437435931	ppattanayak70@gmail.com	18.07.2026	18.07.2026
			CS.122/ 2026	Sheetal Minerals Vs Baba Enterprises	Afraz Suhail & others	9040535655	afraazsuhail4@gmail.com	28.07.2026	28.07.2026

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 138/2026	Smt. Amitav Choudhury Vrs State Of Odisha	Adv. Jatindra Ku. Mahapatra	17.06.2026	17.07.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 108/2025	Canara Bank Cuttack Vrs Maa Chandhi Medicine & Another	Sachidananda Nayak & Associates	25.06.2025	02.07.2026
			CS (III) 20/2026	State Bank of India Vrs Suna Industrial Engeenering	S.Sarangi & Associates	24.01.2026	06.07.2026
			CS (III) 290/2025	State Bank of India Vrs Bijaylaxmi Traders	S.Sarangi & Associates	06.12.2025	06.07.2026
			CS (III) 307/2025	Union Bank Of India Vrs Narayani Collection & Others	Bhagaban Guin & Associates	22.12.2025	07.07.2026
			CS (III) 308/2025	Union Bank Of India Vrs Subrat Ranjan Swain	Bhagaban Guin & Associates	22.12.2025	07.07.2026
			CS (III) 288/2025	State Bank of India Vrs Maa Budhi Training & Co.	S.Sarangi & Associates	03.12.2025	09.07.2026
			CS (III) 289/2025	State Bank of India Vrs M/s Mahajan	S.Sarangi & Associates	03.12.2025	09.07.2026
			CS (III) 175/2025	Bank of Baroda Vrs Pramila Padhi	Ranjan Kumar Rout & Associates	06.08.2025	09.07.2026
			CS (III) 176/2025	Bank of Baroda Vrs Jasmin Swain	Ranjan Kumar Rout & Associates	06.08.2025	09.07.2026
			CS (III) 139/2026	S1 Security Services Vrs Rajlaxmi Construction	D.P.Mohanty & Associates	17.06.2026	14.07.2026
			CS (III) 139/2026	S1 Security Services Vrs Rajlaxmi Construction	D.P.Mohanty & Associates	17.06.2026	14.07.2026
			CS (III) 246/2025	Bank of Baroda Vrs Chinmay Rout	Ranjan Kumar Rout & Associates	25.09.2025	14.07.2026
			CS (III) 169/2025	Bank of Baroda Vrs Ajit Kumar Rout	Ranjan Kumar Rout & Associates	06.08.2025	14.07.2026
			CS (III) 88/2026	Jayant Kumar Swain Vrs GOAL BIO OIL & Others	P.K.Basantia & Associates	18.03.2026	20.07.2026
			CS (III) 138/2026	Canara Bank Vrs Banshika Textile & Another	Bibekananda Udgata & Associates	17.06.2026	30.07.2026

3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	-	-	-	-	-
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.06/ 2026	Indian Overseas Bank Vs. Anjali Ladies Corner, Prop: Pushpanjali Panda	Birendra Meher & Associates	13.03.2026	08.07.2026
			C.S.05/ 2026	Indian Overseas Bank Vs. Bhumit Traders	Birendra Meher & Associates	13.03.2026	14.07.2026
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	-	-	-	-	-
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	-	-	-	-	-
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	-	-	-	-	-

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn(P) 108/2026	Mrs. Jully Patra Vrs M/s. Jayanta Pharmaceuticals	Adv. S. Ch. Tripathy	08.07.2026	21.07.2026
			CS 485/2025	SBI Vrs Mr. Kamini Kanta Behera	Adv. J. Mohapatra	30.10.2025	27.07.2026
			CS 484/2025	SBI Vrs Mr. Samarjeet Das	Adv. J. Mapapatra	30.10.2025	27.07.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 41/2024	S.M. Consultant Vrs The Chief Engineer, RWS, Govt of Odisha	Adv. Amar Kumar Sahoo	02.03.2024	15.07.2026
			CS 138/2024	M/s. Airplaza Retail Holding Pvt. Ltd Vrs M/s. The Z	Adv. A K. Mukharjee	12.07.2024	17.07.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 37/2025	Canara Bank Cuttack Vrs Sunil Mallick	Situn Mohanty & Associates	18.03.2025	03.07.2026
			CS (III) 64/2024	State Bank Of India (RASMEC) Cuttack Vrs B.B.Enterprises & Another	Sayed Asif Ali & Associates	13.05.2024	03.07.2026
			CS (III) 168/2021 CIS (22/2026)	State Bank Of India (RASMEC) Cuttack Vrs B.B.Auto Electrical& Battery Service	Nityananda tripathy & Associates	29.04.2021	03.07.2026
			CS (III) 24/2024	Canara Bank Cuttack Vrs Binod Kanungo	Santosh Kumar Mohanty & Associates	20.02.2024	04.07.2026
			CS (III) 215/2025	Surya Filling Station Vrs Utkal Highways	Sumitra Mohanty & Associates	02.09.2025	04.07.2026
			CS (III) 216/2025	Sushant Kumar Mohanty Vrs State Of Odisha & Others	J.K.Mohapatra & Associates	03.09.2025	04.07.2026
			CS (III) 71/2024	Canara Bank Vrs Om Maa Diagnostic & Other	B.N.Udgata & Associates	28.06.2024	06.07.2026
			CS (III) 212/2022	State Bank Of India (RASMEC) Cuttack Vrs Sriram Service Centre & Others	S.Sarangi & Associates	23.12.2022	07.07.2026
			CS (III) 82/2023	Indian Overseas Bank Vrs Madhusmita Sahoo	G.D. Kar & Associates	15.07.2023	07.07.2026
			CS (III) 165/2025	State Bank Of India Cuttack Vrs Santosh Kumar Moharana	G.D. Kar & Associates	06.08.2025	09.07.2026

			CS (III) 168/2023	Canara Bank Cuttack Vrs Al Fashion point & Others	D.K.Maharana & Associates	20.12.2023	13.07.2026
			CS (III) 142/2025	Bank of Baroda Vrs Bhakti Enterprises	S.Sarangi & Associates	22.07.2025	14.07.2026
			CS (III) 212/2025	State Bank Of India Cuttack Vrs Manoj Kumar Jena	R.K.Swain	29.08.2025	15.07.2026
			CS (III) 71/2022	Odisha Gramya Bank DKL Vrs Bapun Kumar Sahoo	D.Mohapatra & Associates	19.05.2022	17.07.2026
			CS (III) 145/2025	Sethia Sales & Services Vrs BGR Energy System Ltd.	P.C.Das & Associates	22.07.2025	18.07.2026
			CS (III) 21/2024	Canara Bank Cuttack Vrs M/s Jyoti Patho Lab & Another	B.N.Udgata & Associates	31.01.2024	20.07.2026
			CS (III) 193/2022	State Bank Of India Cuttack Vrs Soumendra Kumar Bastia	Nityananda tripathy & Associates	22.10.2022	20.07.2026
			CS (III) 128/2025	State Bank Of India Cuttack Vrs Lovely Variety Store & Another	Nityananda tripathy & Associates	21.07.2025	22.07.2026
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 21/2024	State Bank Of India Vs Puspanjali Gouda		25.04.2024	01.07.2026
			C.S. 51/2024	State Bank Of India Vs Tarini Jena		12.08.2026	02.07.2026
			C.S. 44/2024	State Bank Of India Vs Ms Bhabani Tyre Works		07.08.2024	03.07.2026
			C.S. 68/2024	State Bank Of India Vs Sri Sai Ladies Corner P Dinesh Rao		21.10.2024	07.07.2026
			C.S. 29/2023	Bank of Baroda Vrs. Prabhakar Sabat		18.07.2023	08.07.2026
			C.S. 13/2025	State Bank of India Vrs. Ms Nisan Agency		17.04.226	27.07.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.29/2025	Bank of Baroda Vs. Priyabrata Samal	Sri Asis Kumar Pattanaik	16.08.2025	09.07.2025

			C.S.33/2025	State Bank of India Vs. M/s. Jai Jagannath Construction	Miss Pusparani Mohapatra & Associates	30.10.2025	10.07.2026
			C.S.30/2022	M/s. Orinetal Structural Engineers Pvt, Ltd. Vs. Mahanadi Coalfields Ltd. & Others	Sri S.N. Padhee & Associates Vs. B.K.Purohit	23.12.2022	10.07.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS No. 52/2023	Bank Of Maharastra Vrs Pradeep Kumar Behera	Adv. S. Khandei	23.02. 2023	-	01.07. 2026	1245	Decreed on Contest	-	-	-
			Arb(P) No. 20/2017	M/s. Janata Builder Vrs Union of India, Represented by GM E.Co.R	Adv. S.K. Sanganerria	12.04. 2017	-	04.07. 2026	3375	Dismissed on contest	-	-	-
			Exn(P) No. 61/2010	Karunakar Mohanty Vrs Chief Engineer CPWD	Adv.K.K. Panda	12.04. 2010	-	13.07. 2026	6050	Disposed of on full Satisf action	-	-	-
			CS No. 265/2024	Punjab & Sind bank Vrs M/s. JMD Associates	Adv. R. Das	21.12. 2024	-	14.07. 2026	580	Decreed on Contest	-	-	-
			CS No. 228/2025	Satya Swagat Mohanty Vrs ELE Animations Pvt. Ltd	Adv. Sucheta Gumansingh	14.05. 2025	-	15.07. 2026	305	Decreed on Contest	-	-	-
			Arb(P) No. 91/2025	IOCL Vrs Rajesh Kumar Agrawal	Adv. P.K. Ray	02.12. 2025	-	17.07. 2026	240	Dismissed on contest	-	-	-
			Arb(P) No. 79/2024	M/s Excel Security & Allied Services(P) Ltd Vrs M/s. MD OMC Ltd	Adv. N. Jujharsingh	16.08. 2024	-	25.07. 2026	700	Allowed on Contest	-	-	-

2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 87/2024	State Bank Of India Cuttack Vrs Bilasuni Gokadya Bhandar & Another	Susamarani Sahoo & Associates Vrs S.K.Kanung o & Associates	28.08. 2024		28.07. 2026	635 Days				
			CS (III) 174/2021 CIS (27/2026)	State Bank Of India Cuttack Vrs B.N.Medipoint & Others	Nityananda Tripathy & Associates Vrs Nikunja Kumar Rout & Associates	08.09. 2021		18.07. 2026	1770 Days				
			EXN 38/2017 CIS (356/2023)	Subrat Ranjan Das Vrs ACC Limited	S.K.Acharya & Associates Vrs N.Jujharsing h & Associates	24.04. 2017		10.07. 2026	3361 Days				
			ARBP 10/2020 (CIS (25/2022	Central Warehousing Corporation Vrs Rawani Construction	S.S.Rao & Associates Vrs S.S.Padhy & Associates	02.03. 2020		10.07. 2026	2318 Days				
			ARBP 6/2021 CIS (34/2022)	M/s Engineers India Ltd Vrs he Chairman, Director of Industries, MSEFC & Others	S.P.Mishra & Associates Vrs G.M.Ratha & Associates	22.06. 2021		27.07. 2026	1860 Days				
			CS (III) 87/2024	State Bank Of India Cuttack Vrs Bilasuni Gokadya Bhandar & Another	Susamarani Sahoo & Associates Vrs S.K. Kanungo & Associates	28.08. 2024		28.07. 2026	635 Days				
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	ARBP 01/2026	Union Of India Vs Bichitr a Narayan Mishra	Sri Aswinee Kumar Mohapatra, G.P. Vrs. Jatindra Kumar Mohapatra	19.05. 2026	-----	10.07. 2026	01 month 15 days	Contested	-	-	U/s.29-A of Arbitration and Conciliation Act, 1996
			ARBP 02/2026	Union Of India Vs Bichitr a Narayan Mishra	Sri Aswinee Kumar Mohapatra, G.P. Vrs. Jatindra Kumar Mohapatra	19.05. 2026	-----	10.07. 2026	01 month 15 days	Contested	-	-	U/s.29-A of Arbitration and Conciliation Act, 1996

			FDCS 02/2024	Renuprabha Sahu Vs Sibasankar Sahu	Sri Lingaraj Panigrahy Vrs. Sri Susil Sahu	27.11. 2024	-----	15.07. 2026	01 years 08 months	Contested	-	-	U/o.20, R-18 of CPC
			C.S. 46/2024	State Bank Of India Vs Srimanta Sahu	Sri B.K. Mohanty Vrs. Sri T.K. Reddy	26.02. 2024	-----	15.07. 2026	02 years 04 months	Contested	-	-	U/o.7, R-1 of CPC
			C.S. 23/2024	State Bank Of India Vs Swapna Sethy	Sri Simanchal Panda Vrs. Mrs. Debadarshin i Sahu	25.04. 2024	-----	20.07. 2026	02 year 02 months	Contested	-	-	U/o.7, R-1 of CPC
			C.S. 117/2023	Baiyani Maharana Vrs Sadananda Maharana	Sri Hemanta Das Vrs. Sri Iswar Dora	13.04. 2023	-----	21.07. 2026	03 year 03 months	Contested	-	-	U/o.7, R-1 of CPC
			C.S. 29/2023	Bank Of Baroda Vs Prab hakar Sabat	Sri Nilakantha Das Vrs. Sri Rabi Narayan Panda	18.07. 2023	-----	23.07. 2026	03 year	Contested	--	--	U/o.7, R-1 of CPC
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.M.A.10/ 2025	M/s. Aryan Ispat & Power Pvt. Ltd. Vs. M/s. Zenith Steels	P.K. Mishra & Associates & Santosh Dash & Associates	09.12. 2025	Nil	23.07. 2026	226 days	Contested	Nil	Nil	U/s.47 of C.P.C.
			C.S.04/ 2024	IDBI Bank Vs. M/s. Wellfed Traders	Sri Laxman Kumar Panigrahi & Associates Vs. Sri Amitabh Bose & Associates	27.03. 2024	Nil	28.07. 2026	853 days	Contested	Nil	Nil	U/o.VII, Rule-3 C.P.C.
			Arb.04/ 2024	Union Bank of India Vs. Sri S.L. Goel	Sri Bishnu Barik & R.K. Padhi & Associates	21.12. 2023	Nil	23.07. 2026	945 days	Contested	Nil	Nil	U/s.34 (1) (2) of Arbitration & Conciliation Act
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court),	Kendrapara	MS- 257/2025	State Bank of India Vs Ganesh Behera	R.P. Lenka	30.09. 2020		04.07. 2026	2103	Contested			

	Kendrapara												
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	C.S. 90/127 of 2019- 2025	UCO Bank - Versus- Smt. Chandana Choudhury	S. Bose	21.11. 2019		28.07. 2026	2441	Contested			
			C.S. 91/128 of 2019- 2025	UCO Bank - Versus- Smt. Chandana Choudhury	S. Bose	21.11. 2019		29.07. 2026	2442	Contested			
			C.S. 235/517 of 2024- 2025	Indian Bank - Versus- Arun Mahananda	S.C. Majhi	23.09. 2024		30.07. 2026	675	Contested			
			Execution 55/12 of 2013-2025	MS I.B. Valley Transport - Versus- Chairman-cum- Managing Director	B. Mishra	14.05. 2013		30.07. 2026	4825	Contested			U/s. 21 Rule 11 CPC
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	Comm. Suit- 85/30 of 2017/2026	SBI Vs RAMAKANTA GIRI & OTHERS	A.K. Mohapatra	01.03. 2017	NO	27.07. 2026	3435	Judgment	NIL	NIL	NIL

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2532	Institution- 69 <u>Received- 04</u> Total- 73	Disposal- 38 <u>Transfer- 01</u> Total- 39	2566	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1242	59	73	1228	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	409	Institution- 06 <u>Received- 01</u> Total- 07	13	403	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	274	09	18	265	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	140	Institution- 13 <u>Received- 01</u> Total- 14	00	154	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	392	05	35	362	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	752	Institution- 04 <u>Received- 07</u> Total- 11	Disposal- 35 <u>Transfer- 02</u> Total- 37	726	
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	1825	Institution- 04 <u>Received- 16</u> Total- 20	Disposal- 14 <u>Transfer- 28</u> Total- 42	1803	
TOTAL			7566	Institution- 169 <u>Received- 29</u> Total- 198	Disposal- 226 <u>Transfer- 31</u> Total- 257	7507	